

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4226**  
**TO BE ANSWERED ON 28.03.2017**

**COMMON BILLING**

4226. SHRI PRATHAP SIMHA:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government has proposed a common Billing and Payment date for all services in the country like Telephone Bill, Cellphone Bill, Cable TV Bill, PNG Bill, Water and Electricity Bills, Credit/Debit Card Bill etc. and if so, the details thereof;
- (b) whether the Government plans to initiate a dialogue on this with all the service providers/stakeholders and if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government also proposes to rationalise late payment fees on the large number of bills consumers receive every month and if so, the details thereof; and
- (d) whether the Government plans to fix the late payment fee, say a small percentage of the total bill amount, so that it is commensurate with the amount due and if so, the details thereof?

**ANSWER**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री सी. आर. चौधरी)

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI C. R. CHAUDHARY)**

- (a) to (d) : This Department has no such proposal.

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